

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA(IBC) 696/2022 in CP (IB) No. 157/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:
GE Power Conversion

...Operational Creditor

Vs

Ecorean Energy India Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

Ld. Counsel Shri. Sanjay Suraneni for the Operational Creditor and Ld. Counsel Shri. VSR Avadhani along with Ld. Counsel Ms. Prabha Prasad for the Corporate Debtor are present.

We have heard Ld. Counsels in part. As it is 2:00 PM, for continuation of submissions list the matter on 06.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)